

MR. DEPUTY SPEAKER: The question is:

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill further to amend the Representation of the People Act, 1950 and the Representation of the People Act, 1951, made in the motion adopted by Rajya Sabha at its sitting held on the 7th January, 1991 and communicated to this House on the 9th January, 1991 and do resolve that the following 30 members of Lok Sabha be nominated to serve on the said Joint Committee namely:—

- (1) Shri L. K. Advani
- (2) Shri Amal Datta
- (3) Shrimati Vyjayantimala Bali
- (4) Shri Chitta Basu
- (5) Shri Yusuf Beg
- (6) Shri Girdhari Lal Bargava
- (7) Ch. Jagdeep Dhankhar
- (8) Shri Indrajit Gupta
- (9) Shri Kadambur M. R. Janardhanan
- (10) Shri Srikanta Jena
- (11) Prof. Meijinlung Kamson
- (12) Shri Lokendra Singh
- (13) Shri Peter G. Marbaniang
- (14) Shri Raj Mangal Mishra
- (15) Shri Nitish Kumar
- (16) Dr. Debi Prosad Pal
- (17) Shri Rameshwar Patidar
- (18) Shri Shankarao Patil
- (19) Shri R. N. Rakesh

- (20) Shri Ram Sagar (Bara Banki)
- (21) Prof. N. G. Ranga
- (22) Shri Dharmanna Mondayya Sadul
- (23) Shri Ibrahim Sulaiman Sait
- (24) Shri Anil Shastri
- (25) Shri B. P. Singam
- (26) Shri Surajbhanu Solanki
- (27) Shri Brij Bhushan Tiwari
- (28) Shri K. P. Unnikrishnan
- (29) Shri Srikantha Datta Narasimha Raja Wadiyar
- (30) Shri Janardan Yadav."

The motion was adopted.

15.13 hrs.

MATTERS UNDER RULE 377

- (i) **Need to take steps to check increase in accidents on National Highways.**

[English]

SHRI C. P. MUDALA GIRI-YAPPA (Chitradurga): Despite a comprehensive Motor Vehicles Act, there is a steep increase in the number of accidents on the Highways of the country. Hundreds of precious lives and property worth several lakhs of rupees are lost every month. The statistics of Highway accidents for the last ten years reveal that there is an abnormal increase in the number of accidents. This trend is required to be checked immediately.

Several reasons have been attributed for the fatal accidents including:

1. Low salary to the drivers;

2. Overtime work from the drivers and
3. Lack of facilities like food, water etc. on the roadside.

I urge upon the hon. Minister of Surface Transport to improve the condition of National Highways and to avoid accidents.

- (ii) **Need to give priority to construction of main railway line between Latur Road and Kurudwadi Via Osmanabad in Maharashtra.**

SHRI ARVIND TULSHIRAM KAMBLE (Osmanabad): Marathwada region of Maharashtra is the most backward region of the State. The development of the area is blocked due to non-existence of broad-gauge lines. Railway lines are pre-requisite of development for any area. There are a few railway lines in the area but they are on metre or narrow gauge lines. If these lines are converted into broad-gauge the development of the area will be hastened.

The Ministry of Railways have completed the survey for the conversion of the narrow gauge lines which run between Kurudwadi and Latur. The survey has been done from Latur to Kurudwadi via Osmanabad. My submission is that the same very line should be extended between Latur and Latur Road, a distance of only 30 kms. If this whole line goes from Latur Road to Latur and from Latur to Kurudwadi via Osmanabad then there can be a direct line from Hyderabad to Bombay. This railway line will join Marathwada from big cities like Bombay and Hyderabad.

I request the Minister for Railways that keeping in view the sentiments of the people of Marathwada and the development of the region, the construction of the above-said railway line should be accorded priority.

- (iii) **Need to conduct UPSC Examinations in all Indian languages**

[Translation]

SHRI KAPIL DEV SHASTRI (Sonepat): Mr. Deputy Speaker, Sir, India is a multi-lingual country so the candidates should be given the option of answering questions in the examinations conducted by the Commission in any Indian language of their choice. This has become essential. It will provide justice to the people of all parts of the country because one can grasp any subject quite easily in one's own mother tongue. With this end in view, a resolution to this effect was adopted on 18th January, 1968 in both the Houses of Parliament. It was followed by a written assurance by the Government on 26th May, 1969. Thereafter in reply to a question on 17th August, 1990, an assurance was given to introduce all Indian languages as medium of examination in UPSC examinations. A number of M.Ps also wrote to the Prime Minister in this connection. I have received a memorandum from the Akhil Bhartiya Bhasha Sanrakshan Sangathan also. Due to all these reasons, this demand has gained momentum. Therefore, I request that the decision taken by the Government earlier should be implemented soon.

[English]

- (iv) **Need to expedite construction of Malayora Railway line from Angamaly to Achencoil in Kerala**

SHRI P. C. THOMAS (Muvattupuzha): Sir, the proposed Malayora Railway from Angamaly via Kalaoy, Malayattoor, Perumbavoor, Kothamangalam, Muvattupuzha, Vazhakkulam, Thoduduzha, Palai, Kanjirappally, Erumely, Pathanamthitth to Achencoil is to be surveyed and constructed immediately. It will connect several pilgrim centres including Sabarimala, Bharananganam, Sivagiri etc. and several commercial towns in the foreign exchange earning agricultural